

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2958
TO BE ANSWERED ON 02.08.2017**

IRREGULARITIES IN DEVELOPMENT OF RAILWAY STATIONS

†2958. SHRI NIHAL CHAND:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of cases of irregularities in development works of railway stations across the country which came into cognizance of the Government during the last two years;**
- (b) the amount of the fund allocated by the Government for the development of the railway stations during the said period; and**
- (c) the policies/rules prepared by the Government regarding any type of irregularities in development works?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a): Seven cases of irregularities having vigilance angle regarding poor quality material, poor workmanship and irregular payment in Station Development works have been noticed during the last two years over Indian Railways.

(b): The expenditure on development of Passenger Amenities works at Railway Stations is generally funded under Plan Head – ‘Passenger Amenities’. Outlays of ₹1200.11 crores and ₹917.91 crores have been allotted to this Plan Head ‘Passenger Amenities’ in Revised Estimates 2015-16 and 2016-17 respectively, under Budgetary Sources.

(c): Railways have well established systems, rules and procedures which guide its various functions. The Railways also have a vigilance organization, spread over the entire railway system which conducts preventive, decoy and surprise checks. It also investigates complaints of corruption received. If any irregularity is detected, suitable disciplinary action is taken, depending upon the gravity of the charges.
